## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 06/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME

DESIGNATION

SIGNATURE

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ADV. PRACHZ WAZALWAR

K

ADV. ABMAY WADHWA

APRIZEANT

## ORDER Compounding Application Nos. 04/2016 to 07/2016

- 1. The Learned Counsel for the Petitioner is present.
- 2. At the request of the Learned Counsel for the Petitioner matter be fixed for hearing on **31**st **March**, **2017**.

Sd/-

Dated:14.03.2017

**Shri M.K. Shrawat** Member (Judicial)